

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal no. 64 of 2013 &
IA no. 102 of 2013**

Dated : 23rd April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**New Tirupur Area Development Corporation Ltd. ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. T. Poornam
Mr. Swarnam J. Rajagopalan
Counsel for the Respondent(s): Mr. S. Vallinayagam**

ORDER

This Appeal has been filed against the Review Order dated 31.01.2013. We have already decided that the Appeal against Review Order is not maintainable. Now, the Learned Counsel for the Applicant/Appellant seeks some time to go through those judgments and get instructions from his client with regard to the further course of action.

Post the matter for orders on **22.05.2013 at Chennai Circuit Bench.**

**(V.J. Talwar)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**